

[The President.]

co-operation in respect of the many problems of our economic planning, our defence, world peace and the struggle of still dependent peoples, will, I feel sure, be available to my Government and help to reassure our people. The resources of our country and the qualities of our people, stand engaged in the historic and tremendous tasks of national reconstruction and progress that are part of our destiny.

38. My Government will constantly endeavour to initiate and promote efforts and schemes to shorten the time between their decisions on policies and the implementation thereof. They will seek to enable our democracy to share and participate at all levels in the great economic and social developments that must progress, if we are to survive as an independent nation with dignity and a sense of fruitful function. The unity and the social well being of our entire people, the rapid progress to a democratic and socialist society, wherein changes must be timely and progress grow from more to more, must be attained peacefully and by consent.

39. Members of Parliament, I now bid you to your arduous labours and wish you success in them. I am confident that wisdom and tolerance and the spirit of co-operative endeavour will be your guide. May your labours yield a rich harvest and thus advance our country and people and the world which we are all pledged to serve.

12.16½ hrs.

#### PRESIDENT'S ASSENT TO BILLS

**Secretary:** Sir, I lay on the Table following eleven Bills passed by the Houses of Parliament during the last session and assented to by the President since a report was last made to the House on the 5th December, 1960:—

- (1) The Appropriation (Railways No. 5 Bill, 1960.

- (2) The Appropriation (No. 5) Bill, 1960.
- (3) The Indian Post Office (Amendment) Bill, 1960.
- (4) The Tripura Excise Law (Repeal) Bill, 1960.
- (5) The Railway Passenger Fares (Amendment) Bill, 1960.
- (6) The Indian Tariff (Amendment) Bill, 1960.
- (7) The Code of Criminal Procedure (Amendment) Bill, 1960.
- (8) The British Statutes (Application to India) Repeal Bill, 1960.
- (9) The Repealing and Amending Bill, 1960.
- (10) The Prevention of Cruelty to Animals Bill, 1960.
- (11) The Children Bill, 1960.

Sir, I also lay on the Table copies, duly authenticated by the Secretary of Rajya Sabha, of the following eleven Bills passed by the Houses of Parliament during the last session and assented to by the President since a report was last made to the House on the 5th December, 1960:—

- (1) The Employees' Provident Fund (Amendment) Bill, 1960.
- (2) The Bilaspur Commercial Corporation (Repeal) Bill, 1960.
- (3) The Mahendra Partap Singh Estates (Repeal) Bill, 1960.
- (4) The Motor Vehicles (Second Amendment) Bill, 1960.
- (5) The Preventive Detention (Continuance) Bill, 1960
- (6) The Forward Contracts (Regulation) Amendment Bill, 1960.
- (7) The Preference Shares (Regulation of Dividends) Bill, 1960.
- (8) The Acquired Territories (Merger) Bill, 1960.

- (9) The Companies (Amendment) Bill, 1960.
- (10) The Constitution (Ninth Amendment) Bill, 1960.
- (11) The Industrial Finance Corporation (Amendment) Bill, 1960.

12.19 hrs.

PAPERS LAID ON THE TABLE

REPORT OF THE OFFICIALS OF THE GOVERNMENTS OF INDIA AND CHINA ON BOUNDARY QUESTION.

**The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru):** Sir, I beg to lay on the Table a copy of the Report of the officials of the Government of India and the People's Republic of China on the Boundary Question.

May I say a few words more? This Report consists really of two reports, one report by the officials of the Government of India and the other report by the officials of the People's Republic of China. The latter report, as Members might notice, was originally in Chinese. The translation of it into the English language was also given to us by the Chinese officials and it was marked as unofficial, the official text being in Chinese. I would like to state that when we informed the Chinese Government that we are placing these Reports, according to our custom, before Parliament, they drew our attention to the fact that the English translation was unofficial and that they were revising it carefully and there might be some verbal changes made in the revised translation perhaps. I thought I might bring this matter to the notice of the House.

**Shri Goray (Poona):** This report may have to be discussed in Parliament and if we discuss this report, the Chinese may very well say that we have discussed the unofficial version. What do we do?

**Mr. Speaker:** I am sure we have the Chinese version with us. We can have our own translation.

**Shri Jawaharlal Nehru:** Our translation would not become the official Chinese translation. There is a full translation here given by them. I suppose the changes are likely to be minor, somewhat verbal. There cannot be major changes.

**श्री जवाहरलाल नेहरू (फिरोजाबाद) :**  
यह रिपोर्ट अंग्रेजी में लिखी गई है या हिन्दी में लिखी गई है ?

**श्री जवाहरलाल नेहरू :** अंग्रेजी में लिखी गई है ।

**एन मनमोहन लाल :** हिन्दी में लिखी जानी चाहिए थी ।

**Shri Goray:** I wanted to point out that it has been given out in the Press so far as our relations with Bhutan are concerned, when the Prime Minister of China was here, they gave one version to the press and in their own version they said that they have no objection to India having proper relations with Bhutan which again means, one does not know. The same thing may happen again.

**Mr. Speaker:** We are going beyond the scope of this. It is only placing on the Table of the House. I am sure the Government will see if there are any mistakes according to us.

**Shri Jawaharlal Nehru:** We cannot find any mistakes. We have got their own translation. Who are we to correct it? If they want to correct it, they can do so. It is a fat book. It is not a small document.

**Mr. Speaker:** Very well.

**Shri Hem Barua Gauhati:** May I submit that Shri Goray.....

**Mr. Speaker:** There is no discussion on that day, we will take it up.